

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3514
ANSWERED ON:16.12.2005
FDI
Patil Shri Shrinivas Dadasaheb

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has any plan to invite Chinese investment in Power Sector which includes transmission and generation;
- (b) if so, the details thereof;
- (c) the total Foreign Direct Investment (FDI) in the power sector proposed by the Government; and
- (d) the number of FDI proposals received by the Government so far?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS(SHRI PRIYA RANJAN DASMUNSI)

(a) & (b) : As per the extant policy, FDI upto 100% is allowed under the automatic approval route in the power sector in electricity generation, transmission and distribution (except Atomic Energy). Further, under the provisions of the Electricity Act, 2003, generation of electricity has been de-licensed. Transmission is a licensed activity and the licence is granted by the statutory Regulatory Commission.

(c) & (d) : The Statement on FDI inflows as obtained from the Department of Industrial Policy & Promotion, Ministry of Commerce & Industry, which maintains the data on FDI, is annexed. ANNEX ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO.3514 TO BE ANSWERED IN THE LOK SABHA ON 16.12.2005.

STATEMENT ON DETAILED BREAK-UP FOR FOREIGN DIRECT INVESTMENT (FDI)& FOREIGN TECHNOLOGY CASES (FTCs) APPROVED BY GOVERNMENT DURING AUGUST, 1991 TO SEPTEMBER, 2005.

Country China
Sector POWER
(Amount in million)

| S. No. | Registration No. and date | Indian Company Name & address In Rs. | Foreign Company Name and Address In US\$ | Collaborator Equity | %age of Foreign Equity |
|--------|---------------------------|--------------------------------------|--|---------------------|------------------------|
|--------|---------------------------|--------------------------------------|--|---------------------|------------------------|

| | | | | | |
|---|-----|---|---|------------------|--|
| 1 | 238 | The Madras Aluminium Corporation, Ltd., 358, Yanan Post Box Road(W) No.4, Shanghai, Mettur Dam China Salem Distt. Tamil Nadu-636402 | M/s Shanghai Technical Electric case Corporation, Ltd., 358, Yanan Post Box Road(W) No.4, Shanghai, Mettur Dam China Salem Distt. Tamil Nadu-636402 | | |
| | | Location: Salem (Tamil Nadu) | Item of Manufacture: Captive Power Plant | Appr No (Date) : | |
| | | | | 48 (31/07/1998) | |

2. 253 Balaji Coke Shanxi Antai 5.00 0.12 5.00

17.05.1999 Industry Group
Private Company
Limited Ltd.,China
12, Ho-Chi (Financial+
Minh Sarani Technical)
2 B. 2nd
Floor,
Calcutta-
700 071
West Bengal
Location: Kutch Item of
(Gujarat) Appr No. Manufacture: To Undertake
(Date): 254 Manufacturing of Coke
(30/06/1999) and Related Products Based
on Chinese Technology.

3. 5240 Kerala Hangzhou Technical
01/04/1999 State International Case
Electr Centre on
icityBoard Small
Office of Hydropower
the 136, Nanshan
Financial Road,
Adviser and P.O. Box 22,
Chief Hangzhou,
Account 310002,
fficer, P.R. China
Vydyuthi
Bhavan
Patton
Palace P.O.
Thiruvanantha
puram
Location: Kerala (Kerala) Item of
Appr No(Date) : 115 Manufacture:Generation and
(30.04.1999) Transmission of Hydro Electric

Power Total Technical Cases : 2 Total Financial Cases : 1 Total Foreign Equity in Rs. million : 5.00 : US\$ million: 0.12